



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2016-17/168

DBR.BP.BC.No.42/08.12.014/2016-17

December 1, 2016

All Scheduled Commercial Banks  
(Excluding RRBs)  
All India Term-Lending and Refinancing Institutions  
(Exim Bank, NABARD, NHB and SIDBI)

Madam/Dear Sir,

**Financing of Infrastructure – 'Definition of 'Infrastructure Lending'**

Please refer to our [circular DBOD.BP.BC.No.66/08.12.014/2013-14 November 25, 2013](#) on 'Definition of Infrastructure Lending' harmonising the RBI definition of Infrastructure Lending with that of the 'Master List of Infrastructure sub-sectors' notified by the Government of India on October 7, 2013.

2. The Government of India has further updated the Harmonised Master List of Infrastructure sub-sectors vide Gazette Notifications dated October 13, 2014, April 8, 2016 and August 1, 2016. In this regard it is advised that for the purpose of definition of 'Infrastructure Lending', banks and select All India Term-Lending and Refinancing Institutions may henceforth be guided by the Gazette Notifications issued by the Department of Economic Affairs, Ministry of Finance, Government of India, from time to time.

Yours faithfully,

(S. S. Barik)

Chief General Manager-in-Charge